

OFFICE OF DISTRICT AND SESSIONS JUDGE, TARN TARAN

Consequent upon the transfer of Ms. Anuradha, the then Additional Civil Judge (Sr. Divn.), Tarn Taran and Ms. Vishavjyoti, the then Civil Judge (Jr. Divn.), Tarn Taran the "Internal Complaints Committee" comprising the following members, under the chairpersonship of Ms. Preeti Sahni, Additional District & Sessions Judge, Tarn Taran is hereby reconstituted at Tarn Taran Headquarter in the pursuance of sexual Harassment of Women at workplace (Prevention, Prohibition and Redressal) Act, 2013 which has been made applicable w.e.f. 09.12.2013, to deal with the complaints of Sexual Harassment of women in accordance with provision of the Act:

Sr. No.	Name of the Officers/Officials	
1	Ms. Preeti Sahni, Additional District & Sessions Judge, Tarn Taran	Chairperson
2	Sh. Gurbir Singh, Secretary, District Legal Services Authority, Tarn Taran	Member
3	Ms. Jaspreet Kaur Simak, Civil Judge (Jr. Divn.), Tarn Taran	Member
4	Smt. Narinder Kaur, Principal, Mata Ganga Girls College, Tarn Taran	Member
5	Ms. Pavitar Pal Kaur, Additional English Clerk	Member
6	Ms. Neelam Rani, Translator	Member

Ms. Neelam Rani, Translator shall maintain and retain the record of all such complaints in safe custody and it is further made under section 9, the identity and address of the aggrieved woman, respondent and witnesses, any information relating to conciliation and inquiry proceedings, recommendations of the committee and the action taken under the provision of this Act, shall not be published, communicated or made down to the public, press or media in any manner, as provided under section 16 of the Act.

*D.* District & Sessions Judge,  
Tarn Taran.

Endst No. 991/CP Dated: 12/5 2021.

Copy forwarded for information and necessary action to:

1. All the Judicial Officers posted in this Sessions Division.
2. Members of the Internal Complaint Committee.

*D.* District & Sessions Judge,  
Tarn Taran